

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3237
ANSWERED ON:30.11.2010
SURRENDER POLICY FOR MILITANTS
Naranbhai Shri Kachhadia

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a new surrender and rehabilitation policy has been launched by the Government for militants in the State of Jammu and Kashmir;
- (b) if so, the details thereof; and
- (c) if not, the time by which it is likely to be launched?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a): The Policy proposed by Government of J&K for return of ex-militants from PoK/ Pakistan to Jammu and Kashmir has been approved by Ministry of Home Affairs. The policy has to be implemented by the Government of Jammu and Kashmir.
- (b): The policy is intended to facilitate the return of ex-militants who belong to J&K State and had crossed over the PoK/Pakistan for training in insurgency but have given up insurgent activities due to a change of heart and are willing to return to the State. Those who have gone to PoK/Pakistan between 1.1.1989 and 31.12.2009 and their dependents will be eligible for consideration under the policy.
- (c): The policy has already been notified by the Govt. of J&K.